Statement-II

Bank-wise recovery of loans under Priority Sector including agriculture by public sector banks in Bihar during the last three years

(Amount in Rs. Lakh)

Name of Bank	1995-96	1996-97	1997-98
1. State Bank of India	16663	21827	23860
2. State Bank of B & J	-	19 46	4439
3. State Bank of Indore	-	-	-
4. State Bank of Patiala	0012	-	
5. Allahabad Bank	2039	1399	. 0780
6. Andhra Bank	0005	0019	-
7. Bank of Baroda	0756	1349	1098
8. Bank of India	4014	6377	6554
9. Bank of Maharashtra	0002	0006	0008
10. Canara Bank	1247	3366	3333
11. Central Bank of India	4284	0972	4193
12. Corporation Bank	0001	0838	
13. Dena Bank	0028	0020	0118
14. Indian Bank	0109	0164	0154
15. Indian Overseas Bar	nk 0032	0032	0065
16. Oriental Bank of Comm	erce 0008	0021	-
17. Punjab National Ban	k 11773	13554	8347
18. Punjab & Sind Bank	0015	0051	0858
19. Syndicate Bank	0089	0149	0149
20. Union Bank of India	1000	0971	1220
21. United Bank of India	0820	0687	0532
22. UCO Bank	1514	1486	0282
23. Vijaya Bank	0132	0080	0200
Total	44543	53714	55390

[English]

Shortage of Silk Yarn

2714. SHRI AJAY KUMAR S. SARNAIK : Will the Minister of TEXT/LES be pleased to state :

(a) whether there is a shortage of silk yarn for the weavers in the country;

(b) if so, the time by which this shortage is likely to be met; and

(c) the details of the measures taken by the Government to check the prices of silk yarn?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) Yes, Sir.

(b) No time limit can be set. However, exporters have been importing quality silk yarn to meet their specific exports needs under the Advance Licence Scheme.

(c) Average price of silk yarn during last three years did not indicate any significant price rise which warranted Government intervention. Average price of Charka and Filature yarn during 1995-96 to 1997-98 is as under :

(Rs.	per	Kg.)
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	1995-96	1996-97	1997-98
Charka	1038	1120	1044
Filature	1262	1333	1303

Disbursement of Funds By SIDBI

2715. SHRI S.S. OWAISI : Will the Minister of FINANCE be pleased to state :

(a) the total disbursement made by SIDBI since its inception upto March 31, 1996, scheme-wise and State-wise ;

(b) the reasons for wide disparities in disbursement of funds to States; and

(c) the steps taken to ensure equal disbursement to all States?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): (a) Small Industires Development Bank of India (SIDBI) has disbursed an amount of Rs. 16876 crores since its establishment upto March 31, 1996 under its various schemes. Scheme-wise and State-wise assistance disbursed by SIDBI upto March 31, 1996 is given in Statements-I and II respectively.

(b) and (c) SIDBI does not follow the system of allocating resources State-wise. It pursues the principle of need based assistance approach to the small scale industries in all the State of the country. SIDBI also tries to ensure that no worthwhile project emanating from any part